

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH,
ALLAHABAD

(This is the **27th** Day of **SEPTEMBER 2019**)

Hon'ble Mr. Justice Bharat Bhushan-JM
Hon'ble Ms. Ajanta Dayalan- AM

CCP No.125 of 2019
(Arising out of Original Application No.175 of 2019)

1. Devi Prasad, aged about 74 years, S/o Late Sahadev, Retired (Safai Karmi), North Central Railway, Kanpur Central. R/o H. No. 50, Sulabh Sauchalay, (Harizan Colony), Faithfulgnanj, Cantt. Kanpur. **Applicant**

By Advocate: **Shri Qazi Vakil Ahmad**

Versus

1. Amitabh, The Divisional Railway Manager, North Central Railway, Allahabad **Respondents**

By Advocate: -

ORDER

Delivered by Hon'ble Mr. Justice Bharat Bhushan -Member (J)

Shri Qazi Vakil Ahmad, learned counsel for the applicant is present
None for the respondents.

2. Learned counsel for the applicant stated that directions issued by this Tribunal have already been complied with.
3. In view of the statement made by the learned counsel for the applicant, the contempt petition is dismissed and notices are discharged.

(Ajanta Dayalan)
Member (A)

(Justice Bharat Bhushan)
Member (J)

Arun